GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF CHEMICALS & PETROCHEMICALS

LOK SABHA UNSTARRED QUESTION NO. 5014 TO BE ANSWERED ON 31.03.2023

National Chemical Policy for Chemical Sector

5014. DR. (PROF.) KIRIT PREMJIBHAI SOLANKI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is planning to make India as a leading global petrochemicals manufacturing hub;
- (b) if so, the details thereof and the steps taken/ proposed to be taken in this regard;
- (c) whether the Government intends to bring a comprehensive National Chemical Policy to help the growth and development of the sector and add value to the sustainability and research & development in the ecosystem of the chemical sector; and
- (d) if so, the details thereof along with the steps taken/proposed to be taken by the Government to bring the National Chemical Policy for chemical sector?

<u>ANSWER</u>

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS (SHRI BHAGWANTH KHUBA)

(a)& (b): Government of India has notified the Petroleum, Chemical and Petrochemical Investment Region (PCPIR) Policy, 2007 to promote investment, to make the country an important hub for both domestic and international markets and to generate employment Chemical and Petrochemical sector. The PCPIRs promotes the Chemical and Petrochemical sectors in an integrated and environmental friendly manner on a large scale. PCPIRs are conceptualized in cluster based approach with high-class common infrastructure and support services to provide a competitive environment conducive for setting up businesses. So far, four PCPIRs have been notified in the States of Andhra Pradesh (Vishakhapatnam), Gujarat (Dahej), Odisha (Paradeep) and Tamil Nadu (Cuddalore and Nagapattinam).

The status of implementation and execution of these projects is as follows:

Indicator	Gujarat	Andhra Pradesh	Odisha
Location/ Region	Dahej, Bharuch	Vishakhapatnam– Kakinada	Paradeep
Investment made (Rs. Crore)	1,24,363	18,851	73,518

Status of Tamil Nadu PCPIR:

An area of about 23,000 Hectares of land covered in 45 villages in Cuddalore and Nagapattinam Districts were declared as "Local Planning Area" for the proposed PCPIR, vide Govt G.O. (Ms) No.108, H&UDD, Government Tamilnadu Dated 20.06.2017. of has cancelled the declaration of "local Planning Area" vide Govt G.O. (Ms) No 36, H&UDD, Dated 21.02.2020 and the same has been published in Tamil Nadu Govt., Gazette dated 21.02.2020.

(c) & (d): There is no proposal in the Department of Chemicals and Petrochemicals to bring out a National Chemical Policy.
